

(b) The tariff for sale of electricity generated from these stations as of 1.3.1999 are as follows:

TAPS-46.20 paise/KWh

RAPS-46.59 paise/KWh

MAPS-52.24 paise/KWh

The approximate cost of power per unit for thermal and hydel power plants as of March 1989 are as follows:-

<i>Type of Generation</i>	<i>Approximate cost of power per unit</i>
Gas based thermal	36 - 87 paise per KWh
Coal based thermal	41 - 90 paise per KWh
Hydel	19 - 80 paise per KWh
KWh - Kilowatt hour	

(c) The capacity utilisation in the last five years are as follows:

<i>Plant</i>	<i>Yearwise capacity factor in %</i>				
	<i>1985</i>	<i>1986</i>	<i>1987</i>	<i>1988</i>	<i>1989</i>
TAPS-1	58	85	15	85	64
TAPS-2	78	59	91	63	34
RAPS-1*	13	0	12	26	21
RAPS-2*	59	70	65	81	71
MAPS-1	46	41	60	68	24
MAPS-2	-	41	59	35	25

\* Capacity factors are inclusive of steam supply from RAPS-1 and 2 to Heavy Water Plant, Kota.

(d) At present six nuclear power reactors are in commercial operation in India with a total installed capacity of 1230 MWe. An additional 235 MWe unit is likely to commence commercial operation from the financial year 1990-91. By the end of Eighth Five Year Plan, the total installed nuclear capacity is expected to increase to 2170MWe.

#### **District Institutes of Education in Orissa**

4100. SHRI ANADI CHARAN DAS:  
SHRI BHAJAMAN BEHERA:

Will the PRIME MINISTER be pleased to state:

(a) the number of district institutes of education set up under the New Education Policy, 1986, State-wise;

(b) whether Government propose to set up some more institutes in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF SCIENCE AND TECHNOLOGY  
AND MINISTER OF STATE IN DE-  
PARTMENT OF EDUCATION IN THE

MINISTRY OF HUMAN RESOURCE DE-  
VELOPMENT (PROF. M. G. K. MENON):

(a) State-wise numbers of District Institutes of Education and Training (DIET) sanctioned upto 31.3.90 are given in the statement attached.

(b) and (c). Setting up of such institutes remains to be done only in 2 districts of Orissa-namely Balasore and Ganjam. Setting up of DIETs in these districts would depend on continuation of the Scheme in the VIII Five Year Plan.

#### STATEMENT

*Statement showing State/UT-wise numbers of DIETs sanctioned upto 31.3.1990*

<i>S. No.</i>	<i>State/UT</i>	<i>Number of DIETs sanctioned</i>
1	2	3
1.	Uttar Pradesh	40
2.	Madhya Pradesh	45
3.	Rajasthan	27
4.	Maharashtra	11
5.	Gujarat	13
6.	Andhra Pradesh	23
7.	Tamil Nadu	21
8.	Kerala	14
9.	Orissa	11
10.	Assam	12
11.	West Bengal	5
12.	Sikkim	1
13.	Jammu & Kashmir	10

1	2	3
14.	Himachal Pradesh	4
15.	Punjab	8
16.	Haryana	8
17.	Arunachal Pradesh	1
18.	Mizoram	1
19.	Nagaland	1
20.	Manipur	1
21.	Tripura	1
22.	Goa	1
23.	Delhi	4
TOTAL		263

#### **Development of Drought Prone Areas of A. P.**

4101. SHRI Y. S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has provided funds in 1990-91 and propose to provide funds in consultation with the State Government for integrated development of drought prone areas of Andhra Pradesh during the Eighth Five Year Plan period in view of their backwardness; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The Drought Prone Area Programme (DPAP)

is an on-going programme in Andhra Pradesh. The programme is funded on 50:50 sharing basis between the Centre and the State. The provision of funds for 1990-91 has not been finalised as yet. Future shape of DPAP would be known when the Eighth Five year Plan is finalised.

#### **Forest Area in Rajasthan**

4102. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) the total forest area in Rajasthan;

(b) whether some of the forest lands have neither forest on them nor those forest lands have any potentiality for growing trees;

(c) if so, whether Government have any